

ITEM NO.17
(MM)

COURT NO.13

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7438/2023

THE CHIEF MANAGER CENTRAL BANK OF INDIA & ORS. Appellant(s)

VERSUS

M/S AD BUREAU ADVERTISING PVT LTD & ANR. Respondent(s)

(IA No. 228909/2023 - STAY APPLICATION)

WITH

Diary No(s). 20192/2024 (XVII-A)
(IA No.226670/2024-CONDONATION OF DELAY IN FILING and IA
No.226675/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.226668/2024-STAY APPLICATION and IA No.226678/2024-
CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

Date : 08-01-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) Mr. Viresh B. Saharya, AOR
Mr. Akshat Agarwal, Adv.
Mr. Rishabh Mathur, Adv.

M/S. J S Wad And Co, AOR

For Respondent(s) Respondent-in-person

Mr. Dharav Shah, Adv.
Mr. Dhawal Desai, Adv.
Mr. Pranaya Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Re-list the matter tomorrow i.e. on 09.01.2025.

(JAYANT KUMAR ARORA)
ASST. REGISTRAR-CUM-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR